NUHHP in Andhra Pradesh

1737. SHRI K.V. P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the mandate of the National Urban Housing and Habitat Policy (NUHHP), 2007;
 - (b) the achievement made so far under the policy; and
 - (c) the amount of assistance given to Andhra Pradesh?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) The mandate (goal) of the National Urban Housing and Habitat Policy (NUHHP), 2007 is to provide "Affordable Urban Housing for All" with special emphasis on the urban poor.

- (b) "Land" and "Colonization" are State subjects as per the Constitution of India. In view of this, NUHHP is a policy guidance for the States to provide incentives and an enabling environment for the public and private sectors to undertake creation of affordable housing stock. Accordingly, the States are supposed to prepare their State Urban Housing and Habitat Policy (SUHHP) and Action Plan. Thus far nine States have prepared their housing policies.
- (c) The Ministry does not extend financial assistance under NUHHP, 2007. Hence, no financial assistance has been given either to the State of Andhra Pradesh or Telangana.

BPL in Andhra Pradesh

1738. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that as per the poverty estimates released by the Planning Commission, the percentage of population below poverty line in urban areas has declined from 25.5 per cent in 2004-05 to 13.7 per cent in 2011-12; if so, the figures for Andhra Pradesh; and

(b) the major schemes being implemented in this regard in the country including Andhra Pradesh?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) As per the poverty estimates released by the Planning Commission, the percentage of population below poverty line in urban areas has declined from 25.7 percent in 2004-05 to 13.7 percent in 2011-12. The percentage of population below poverty line in urban areas in undivided Andhra Pradesh was 23.4 percent in 2004-05 and 5.81 percent in 2011-12.

(b) The Ministry of Housing and Urban Poverty Alleviation has been implementing a Centrally Sponsored Scheme Swarna Jayanti Shahari Rozgar Yojana (SJSRY) which has been restructured into National Urban Livelihoods Mission (NULM) since September, 2013. It aims at organizing urban poor in self help groups, imparting skill training to urban poor for self and wage employment and helping them to set up self-employment venture by providing credit on subsidized rate of interest. The Mission also aims at providing shelter equipped with essential services to the urban homeless in a phased manner. In addition, the Mission would also address livelihood concerns of the urban street vendors.

ILCS in Maharashtra

†1739. SHRI RAMDAS ATHAWALE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has received any request from Government of Maharashtra regarding Centrally sponsored Integrated Low Cost Sanitation Scheme (ILCS), if so, the details thereof as on date; and
- (b) the latest status of this proposal and by when this proposal is proposed to be finalized along with the reason for delay?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) No, Sir.

(b) In view of (a), question does not arise.

Flats for poor

†1740. SHRI PARVEZ HASHMI:

SHRI PRABHAT JHA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

[†]Original notice of the question was received in Hindi.